

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 330 of 1995

Wednesday this the 1st day of March, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

1. K.Vijayakumar,
Sorting Assistant, Sub Record Office,
Railway Mail Service, Quilon.
2. V.Jayakumar, Sorting Assistant,
Sub Record Office, Railway Mail Service,
Quilon.
3. N.Sathikumar,
Sorting Assistant,
Sub Record Office, Railway Mail Service,
Quilon.

..Applicants

(By Advocate Mr. Thomas Mathew)

Vs.

1. Senior Superintendent, Railway Mail Service, Trivandrum Division, Trivandrum. 3.
2. Chief Postmaster General, Kerala Circle, Trivandrum. 33.
3. P.Revimanohara Dhas,
Sorting Assistant,
Head Record Office, Trivandrum. 1.
4. S.Hemachandra Kumar,
Sorting Assistant,
Head Record Office, Trivandrum. 1. ... Respondents

(By Advocate Mr. James Kurien, A.C.G.S.C)

ORDER

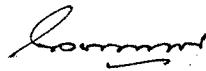
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants are aggrieved by the transfer of respondents 3 and 4 to the places of their choice. We find no legal right in the applicants to get a direction from this Tribunal to post them at any particular place. While we decline jurisdiction, we

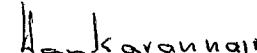
permit applicants to move the competent authority for reliefs and it is entirely for that authority to decide whether applicants should be transferred to Trivandrum or not. The authority will also consider whether the post of Sorting Assistants in the Head Record Office, Trivandrum should or should not be filled up, till the request is considered.

2. With these directions, we dispose of the application. No costs.

Dated the 1st day of March, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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